

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
GRADIENT BUSINESS CONSULTING PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/S. Gradient Business Consulting Private Limited
2.	Date of incorporation of corporate debtor	07/02/2012
3.	Authority under which corporate debtor is incorporated / registered	ROC- KOLKATA
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74140WB2012PTC217608
5.	Address of the registered office and principal office (if any) of corporate debtor	149 COTTON STREET, 2ND FLOOR, BURRA BAZAR POLICE STATION : BURRA BAZAR, KOLKATA KOLKATA Kolkata WB 700007 IN
	Address of the registered office as per Order	235/2A, A J C Bose Road, Kolkata 700020, West Bengal, India
6.	Insolvency commencement date in respect of corporate debtor	26.08.2020 (Copy of order was received by IRP as on 27.08.2020 from registrar)
7.	Estimated date of closure of insolvency resolution process	23.02.2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	JUGRAJ SINGH BEDI IBBI/IPA-001/IP-P00731/201718/11208
9.	Address and e-mail of the interim resolution professional, as registered with the Board	JSBA House, 1250 Ground Floor Mukherjee Nagar Delhi-110009 Email Id: Jb@jsba.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	C/o. Sunil Maheshwari, Suit No. 403,4th Floor, 7A, Bentick Street, Kolkata 700001 Email Id: irp.gradient@gmail.com
11.	Last date for submission of claims	10-09-2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not identified as on date.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not identified as on date
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link : https://ibbi.gov.in/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/S. Gradient Business Consulting Private Limited on 26-08-2020.

mercy
28/08/2020

The creditors of **M/S. Gradient Business Consulting Private Limited**, are hereby called upon to submit their claims with proof on or before 10-09-2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

There are no class of creditors identified as on the date of publication.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 28/08/2020

Place: Delhi

A handwritten signature in blue ink, appearing to read 'Jugraj Singh Bedi', with the date '28/08/2020' written below it.

JUGRAJ SINGH BEDI
(Interim Resolution Professional)
IBBI/IPA-001/IP-P00731/2017-18/11208